

Directorate General of Foreign Trade

Udyog Bhawan

DES-V Section

Minutes of NC-V meeting held on 28.08.2014

The meeting No.21/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 28.08.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Barinder Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AIEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.21/AM-15 dated 28.08.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 21/84-ALC3/2014

MEETING DATE : 28.08.2014

Case No.: 3/46/84-ALC3/2013

Party Name: SHANKAR
PACKAGINGS LIMITED

Meet No/Date: 21/84-
ALC3/2014
28.08.2014

Status:
Approved

HQ File
:01/84/050/00354/AM14/

RIA File
:03/95/040/00321/AM14/

Lic.No/Date: 0310752196
04.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemical & Fertilizers conveyed vide their O.M.No.46011/60/2012-PC-II, dated 21.08.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polypropylene woven fabrics	381.920 M.T.	Polypropylene Granules	390 M.T.
			Relevant U.V. Stabilizer Master Batch (containing not more than 20% U.V. Stabilizer)	6.187 M.T.
			Conductive Black yarn	5.00 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



Case No.: 4/46/84-ALC3/2013 Party Name: SHANKAR
PACKAGINGS LIMITED Meet No/Date: 21/84-
ALC3/2014 Status:
28.08.2014 Approved

HQ File : 01/84/050/00355/AM14/ RLA File : 03/95/040/00322 AM14 Lic.No/Date: 0310752199
04.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemical & Fertilizers conveyed vide their O.M.No.46011/91/2010-PC-II, dated 16.07.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
2	I. P.P. woven fabrics laminated coated	788.790 M.T.	Polypropylene Granules Polypropylene Granules coating grade LDPE Granules U.V. Stabilizer Master Batch (containing not more than 20% U.V. Stabilizer) Conductive Black Yarn	484.080 M.T. 300.00 M.T. 30.00 M.T. 6.941 M.T. 4.969 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 9/2/84-ALC3/2014 Party Name: CHANDRA
MUKHI IMPEX PVT. LTD.. Meet No/Date: 21/84-
ALC3/2014 Status:
28.08.2014 Deferred

HQ File : 01/84/050/00009/AM15/ RLA File : 02/24/040/00177 AM14/ Lic.No/Date: 0210201329
19.03.2014 Defer Date:
18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.: 12/6/84-ALC3/2014 Party Name: KIRAN
ASSOCIATES Meet No/Date: 21/84-
ALC3/2014 Status:
28.08.2014 Deferred

HQ File : 01/84/050/00043/AM15/ RLA File : 05/23/040/00544/AM14/ Lic.No/Date: 0510383072
28.03.2014 Defer Date:
18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.



Case No.: 9/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00040/AM15/	RLA File :05/24/040/00486/AM14/	Lic.No/Date:0510383265 01.04.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.: 5/10/84-ALC3/2014	Party Name: BIHARAT SILKS	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00060/AM15/	RLA File :07/24/040/00467/AM14/	Lic.No/Date:0710103320 01.04.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.: 11/6/84-ALC3/2014	Party Name: PRET INTERPRET CLOTHING PRIVATE LIMITED	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00042/AM15/	RLA File :07/24/040/00481/AM14/	Lic.No/Date:0710103348 02.04.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.: 2/12/84-ALC3/2014	Party Name: TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00091/AM15/	RLA File :03/95/040/01058/AM14/	Lic.No/Date:0310777139 04.04.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.: 7/6/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00038/AM15/	RLA File :06/24/040/00001/AM15/	Lic.No/Date:0610037024 09.04.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:21/10/84-ALC3/2014			
	Party Name: PARASNATH TECHGARMENTS PVT. LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
10	HQ File :01/84/050/00076/AM15/	RLA File :06/24/040/00004/AM15	Lic.No/Date:0610037163 22.04.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:20/14/84-ALC3/2014			
	Party Name: J.K. FABRICS (BANGALORE) PVT.LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
11	HQ File :01/84/050/00115/AM15/	RLA File :07/24/040/00007/AM15/	Lic.No/Date:0710103662 22.04.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:10/6/84-ALC3/2014			
	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
12	HQ File :01/84/050/00041/AM15/	RLA File :05/24/040/00023/AM15/	Lic.No/Date:0510385126 28.04.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:24/10/84-ALC3/2014			
	Party Name: SUPERHOUSE LTD.,	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
13	HQ File :01/84/050/00079/AM15/	RLA File :06/24/040/00005/AM15/	Lic.No/Date:0610037244 29.04.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:17/14/84-ALC3/2014			
	Party Name: BHARAT SILKS	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
14	HQ File :01/84/050/00112/AM15/	RLA File :07/24/040/00023/AM15/	Lic.No/Date:0710103821 30.04.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:13/10/84-ALC3/2014 **Party Name:** ALPS INDUSTRIES LTD. **Meet No/Date:**21/84-ALC3/2014 28.08.2014 **Status:** Deferred

HQ File :01/84/050/00068/AM15/ R/A File :05/23/040/00026/AM15/ Lic.No/Date:0510385549 02.05.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:17/10/84-ALC3/2014 **Party Name :** MAYA EXPORTS CORPN **Meet No/Date:**21/84-ALC3/2014 28.08.2014 **Status:** Approved

HQ File :01/84/050/00072/AM15/ R/A File :05/24/040/00047/AM15/ Lic.No/Date:0510385727 05.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as as detailed below:-

16	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Girls Dress made of 72% Cotton 21% Polyamide 7% Viscose knitted lace fabric. GSM-125 +/-10%, width-60"	5744 Nos.	72% Cotton 21% Polyamide 7% Viscose knitted lace fabric. GSM-125 +/-10%, width-60"	7720 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:26/10/84-ALC3/2014 **Party Name:** AH NISH FASHIONS PRIVATE LIMITED **Meet No/Date:**21/84-ALC3/2014 28.08.2014 **Status:** Deferred

HQ File :01/84/050/00081/AM15/ R/A File :05/23/040/00046/AM15/ Lic.No/Date:0510385736 05.05.2014 Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.



18	Case No.: 18/14/84-ALC3/2014	Party Name: SHAHH EXPORTS PVT. LTD.	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00113/AM15/	RLA File :07/24/040/00037/AM15/	Lic.No/Date:0710103946 06.05.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

19	Case No.: 29/10/84-ALC3/2014	Party Name: ORION CONMERX PRIVATE LIMITED	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00084/AM15/	RLA File :05/24/040/00017/AM15/	Lic.No/Date:0510385981 07.05.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 18.09.2014.

20	Case No.: 23/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00078/AM15/	RLA File :06/24/040/00008/AM15/	Lic.No/Date:0610037341 08.05.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

21	Case No.: 27/10/84-ALC3/2014	Party Name: GANGA ACROWOOLSLIMITED	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00082/AM15/	RLA File :30/24/040/00008/AM15/	Lic.No/Date:3010102399 13.05.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.



Case No.:4/15/84-ALC3/2014 Party Name: SAMSONITE
SOUTH ASIA PVT. LTD.

Meet No/Date:21/84-
ALC3/2014
28.08.2014

Status: Approved

HQ File
:01/84/050/00129/AM15/

RLA File
:03/95/040/00095/AM15/

Lic.No/Date:0310781994
19.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/41/2014-15-Ilos., dated 27.08.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Suitcase made of plastics namely firelite SP 55 cm (Size:40cmsX55cmsX20cms.)	5400 Nos.	Polypropylene sheet (size800x650x1.13mm) Fabric/Vinyl lining PP Tricot curv 100% Polyester fabric PU coated velocity (0.22mm THK) Nylon Zipper (size No.5) Slider (for size No.5 zipper) Part No.N55-M67W41) Nylon Zipper (size No.3) Slider (for size No.3 zipper) Part No.N35-M67W41) Pull handle (for 55 size firelite luggage) (Part No.55H121-3S TSA combi-lock with black plate (Part No.TSA21039) Slider zipper part (Part No.08 RC DFB2SMS01L Slider zipper part (Part No.08 RC DFB2SMS01R Polyester Coil zipper	10,800 Nos. 7722 Sq. meter 2608 Sq. meter 5508 Meters Net to net with account-ability 2095 Meter Net to net with account-ability Net to net with account-ability Net to net with account-ability Net to net with account-ability 10,413

2.	Suitcase made of plastic namely firelite SP 69 cms (size:47cmX69cmX29cm)	5000 Nos.	chain (Size No.8 RCPU2 Chain P17R dyed)	Meter
			100% Polyester fabric PES NF (PU) heat EM (0.22mm THK)	4860 Meters
			Polypropylene sheet (size:795x990x1.13mm)	10,000 Nos.
			Fabric/Vinyl lining PP Tricot curv	8800 Sq. meter
			100% Polyester fabric PU coated velocity (0.22mm THK)	3436 Sq. meter
			Nylon Zipper (size No.5)	6630 Meters
			Slider (for size No.5 zipper) Part No.N55-M67W41)	Net to net with account-ability
			Nylon Zipper (size No.3)	2550 Meter
			Slider (for size No.3 zipper) Part No.N35-M67W41)	Net to net with account-ability
			Pull handle (for 69 size firelite luggage) (Part No.69H121-2S	Net to net with account-ability
			TSA combi-lock with black plate (Part No.TSA21039)	Net to net with account-ability
			Slider zipper part (Part No.08 RC DFB2SMS01L	Net to net with account-ability
3.	Suitcase made of plastics namely firelite SP 75 cms	5900 Nos.	Slider zipper part (Part No.08 RC DFB2SMS01R	Net to net with account-ability
			Polyester Coil zipper chain (Size No.8 RCPU2 Chain P17R dyed)	11,600 Meter
			100% Polyester fabric PES NF (PU) heat EM (0.22mm THK)	7270 Meters
			Polypropylene sheet (size:900x1110x1.13mm)	11,800 Nos.

	(size:52cmX75cmX31cm)		Fabric/Vinyl lining PP Tricot curv 100% Polyester fabric PU coated velocity (0.22mm THK) Nylon Zipper (size No.5) Slider (for size No.5 zipper) Part No.N55- M67W41) Nylon Zipper (size No.3) Slider (for size No.3 zipper) Part No.N35- M67W41) Pull handle (for 69 size firelite luggage) (Part No.75H121-2S TSA combi-lock with black plate (Part No.TSA21039) Slider zipper part (Part No.08 RC DFB2SMS011. Slider zipper part (Part No.08 RC DFB2SMS01R Polyester Coil zipper chain (Size No.8 RCPU2 Chain P17R dyed) 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK)	14.408 Sq. meter 4873 Sq. meter 8614 Meters Net to net with account- ability 3492 Meter Net to net with account- ability Net to net with account- ability Net to net with account- ability Net to net with account- ability 15.286 Meter 10 172 Meters
4.	Suitcase made of plastics namely firelite SP 81 cms (size:55cmX81cmX33cm)	3500 Nos.	Polypropylene sheet cred 81 10050 (size:945x1145x1.13mm) Fabric/Vinyl lining PP Tricot curv 100% Polyester fabric PU coated velocity (0.22mm THK) Nylon Zipper (size No.5)	7000 Nos. 9240 Sq. meter 3304 Sq. meter 5670



		Slider (for size No.5 zipper) Part No.N55-M67W41)	Meters Net to net with account-ability
		Nylon Zipper (size No.3)	2205 Meter
		Slider (for size No.3 zipper) Part No.N35-M67W41)	Net to net with account-ability
		Pull handle (for 81 size firelite luggage) (Part No.81H121-2S	Net to net with account-ability
		TSA combi-lock with black plate (Part No.TSA21039)	Net to net with account-ability
		Slider zipper part (Part No.08 RC DFB2SMS01L	Net to net with account-ability
		Slider zipper part (Part No.08 RC DFB2SMS01R	Net to net with account-ability
		Polyester Coil zipper chain (Size No.8 RCPU2 Chain P17R dyed)	10,080 Meter
		100% Polyester fabric PES NF (PU) heat EM (0.22mm THK)	6781 Meters

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:14/10/84-ALC3/2014 Party Name: MAYA EXPORTS Meet No/Date:21/84-ALC3/2014 Status:
CORPN 28.08.2014 Approved
HQ File RLA File Lic.No/Date:0510386965
:01/84/050/00069/AM15/ :05/24/040/00078/AM15/ 20.05.2014

- 23 **Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/45/2014-15-Hos., dated 27.08.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt with lining made of 53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric, GSM-155+/-10%, width-61"	3899 Nos.	53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric, GSM-155 +/-10%, width-61"	1.90 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/10/84-ALC3/2014 Party Name: MAYA EXPORTS CORPN Meet No/Date:21/84-ALC3/2014 Status: **Deferred**
28.08.2014
HQ File :01/84/050/00070/AM15/ RLA File :05/24/040/00077/AM15/ Lic.No/Date:0510386964 Defer Date: 18.09.2014
20.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as below:-

24	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Knitted Ladies Dress with lining made of 53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric, GSM-155+/-10%, width-61"	3973 Nos.	53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric, GSM-155 +/-10%, width-61"	10605 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:30/10/84-ALC3/2014 Party Name: ANKHUA EXPORTS (P) LTD. Meet No/Date:21/84-ALC3/2014 Status: **Deferred**
28.08.2014
HQ File :01/84/050/00085/AM15/ RLA File :05/23/040/00072/AM15/ Lic.No/Date:0510387213 Defer Date: 18.09.2014
23.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSMI). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:16/14/84-ALC3/2014 Party Name: GALAXY ELEGANT FASHIONS PRIVATE LIMITED Meet No/Date:21/84-ALC3/2014 Status: **Deferred**
28.08.2014
HQ File :01/84/050/00111/AM15/ RLA File :05/23/040/00088/AM15/ Lic.No/Date:0510388128 Defer Date: 18.09.2014
03.06.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

27	Case No.: 8/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00103/AM15/	RLA File :05/24/040/00110/AM15/	Lic.No/Date:0510388397 09.06.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

28	Case No.: 9/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00104/AM15/	RLA File :05/24/040/00106/AM15/	Lic.No/Date:0510388396 09.06.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

29	Case No.: 10/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00105/AM15/	RLA File :05/24/040/00107/AM15/	Lic.No/Date:0510388410 09.06.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

30	Case No.: 11/14/84-ALC3/2014	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00106/AM15/	RLA File :05/24/040/00100/AM15/	Lic.No/Date:0510388533 10.06.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

31	Case No.: 23/14/84-ALC3/2014	Party Name: APSARA SHIRTS	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Approved
	HQ File :01/84/050/00118/AM15/	RLA File :07/24/040/00027/AM15/	Lic.No/Date:0710104978 11.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed

below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	90% Viscose 10% Linen dyed/printed fabric, GSM-275+/-10%, width-142 cms+/-10%	2275 Meters	90% Viscose 10% Linen plain fabric, GSM-275+/-10%, width-142 cms+/-10%	2412 Meters (including 6% wastage)
2.	100% Rayon dyed/printed fabric, GSM-75+/-10%, width-140 cms+/-10%	2275 Meters	100% Rayon plain fabric, GSM-75+/-10%, width-140 cms+/-10%	2412 Meters (including 6% wastage)
3.	46% Silk 54% Viscose dyed/printed fabrics, GSM-67+/-10%, width-140 cms.+/-10%	910 Meters	46% Silk 54% Viscose plain fabrics, GSM-67+/-10%, width-140 cms.+/-10%	965 Meters (including 6% wastage)
4.	38% Silk 62% Viscose dyed/printed fabrics, GSM-53+/-10%, width-140 cms.+/-10%	910 Meters	38% Silk 62% Viscose plain fabrics, GSM-67+/-10%, width-140 cms.+/-10%	965 Meters (including 6% wastage)
5.	96% Polyester 4% Spandex dyed/printed fabrics, GSM-200+/-10%, width-150 cms.+/-10%	910 Meters	96% Polyester 4% Spandex plain fabrics, GSM-200+/-10%, width-150 cms.+/-10%	965 Meters (including 6% wastage)
6.	92% Polyester 8% Scuba dyed/printed fabrics, GSM-265+/-10%, width-150 cms.+/-10%	910 Meters	92% Polyester 8% Scuba plain fabrics, GSM-265+/-10%, width-150 cms.+/-10%	965 Meters (including 6% wastage)
7.	30% Silk 70% Cotton dyed/printed fabrics, GSM-52+/-10%, width-140 cms.+/-10%	2275 Meters	30% Silk 70% Cotton plain fabrics, GSM-52+/-10%, width-140 cms.+/-10%	2412 Meters (including 6% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 7/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date: 21.84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00102/AM15/	RIA File :05/24/040/00122/AM15/	Lic.No-Date: 0510388754 17.06.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:2/21/84-ALC3/2014 **Party Name:** RICHA GLOBAL EXPORTS P. LTD. **Meet No/Date:**21/84-ALC3/2014 28.08.2014 **Status:** Approved

HQ File :01/84/050/00164/AM15/ **RLA File** :05/24/040/00162/AM15/ **Lic.No/Date:**0510389446 08.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

33	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Ladies Dress made of 100% Viscose single jersey dyed knitted fabric, GSM-150+/-10%. Style No.352930-359746-359747	1640 Nos.	100% Viscose single jersey dyed knitted fabric, GSM-150 +/-10%	1300 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/21/84-ALC3/2014 **Party Name:** GREEN FINGERS(INDIA)PVT.LTD. **Meet No/Date:**21/84-ALC3/2014 28.08.2014 **Status:** Deferred

HQ File :01/84/050/00165/AM15/ **RLA File** :05/23/040/00155/AM15/ **Lic.No/Date:**0510389466 08.07.2014 **Defer Date:** 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.:7/21/84-ALC3/2014 **Party Name:** TEXPORT OVERSEAS PVT.LTD. **Meet No/Date:**21/84-ALC3/2014 28.08.2014 **Status:** Case Added

HQ File :01/84/050/00169/AM15/ **RLA File** :07/24/040/00142/AM15/ **Lic.No/Date:**0710105732 14.07.2014 **Defer Date:**

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

35	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Girls jacket with hood made from 100% Cotton dyed printed fabric, GSM-255 +/-5%	10,900 Nos.	100% Cotton dyed printed fabric, GSM-255 +/-5%, width-57" 100% Polyester wadding 100% Polyester non-	35,500 Sq. meter 9452 Yard 2800 Yard

			woven fusible interlining	
			Zipper	11,000 Nos.
			Snap Fasteners	650 Gress
			Draw Cord	6600 Yard

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 1/21/84-ALC3/2014 **Party Name:** RICHIA GLOBAL EXPORTS P. LTD. **Meet No/Date:** 21/84-ALC3/2014 28.08.2014 **Status:** Approved

HQ File :01/84/050/00163/AM15/ **RLA File** :05/24/040/00182/AM15/ **Lic.No/Date:** 0510389801 18.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pull Over made of 64% Polyester 36% Cotton (Face), 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric, GSM-300+/-10% with 100% Polyester yarn filling, Style No.353902	725 Nos.	64% Polyester 36% Cotton (Face), 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric, GSM-300+/-10% with 100% Polyester yarn filling	499.530 Kgs.
2.	Ladies Dress made of 64% Polyester 36% Cotton (Face), 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric, GSM-300+/-10% with 100% Polyester yarn filling, Style No.353903	525 Nos.	64% Polyester 36% Cotton (Face), 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric, GSM-300+/-10% with 100% Polyester yarn filling	484.580 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 4/21/84-ALC3/2014 **Party Name:** MAYA EXPORTS CORPN **Meet No/Date:** 21/84-ALC3/2014 28.08.2014 **Status:** Deferred

HQ File :01/84/050/00166/AM15/ **RLA File** :05/24/040/00173/AM15/ **Lic.No/Date:** 0510389787 18.07.2014 **De'er Date:** 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.:5/21/84-ALC3/2014 Party Name: MAYA EXPORTS CORPN Meet No/Date:21/84-ALC3/2014 Status: Deferred
28.08.2014

HQ File RLA File Lic.No/Date:0510389790 Defer Date:
38 :01/84/050/00167/AM15/ :05/24/040/00175/AM15/ 18.07.2014 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.:6/21/84-ALC3/2014 Party Name: MAYA EXPORTS CORPN Meet No/Date:21/84-ALC3/2014 Status: Deferred
28.08.2014

HQ File RLA File Lic.No/Date:0510389789 Defer Date:
39 :01/84/050/00168/AM15/ :05/24/040/00174/AM15/ 18.07.2014 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.:11/21/84-ALC3/2014 Party Name: KOHINOOR ENTERPRISES Meet No/Date:21/84-ALC3/2014 Status: Deferred
28.08.2014

HQ File RLA File Lic.No/Date:0510389889 Defer Date:
40 :01/84/050/00173/AM15/ :05/23/040/00165/AM15/ 22.07.2014 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.:14/21/84-ALC3/2014 Party Name: RICHIA GLOBAL EXPORTS P. LTD. Meet No/Date:21/84-ALC3/2014 Status: Approved
28.08.2014

HQ File RLA File Lic.No/Date:0510389923
:01/84/050/00176/AM15/ :05/24/040/00188/AM15/ 23.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-115+/-10% alongwith Indian fabric of 100% Viscose knitted	6000 Nos.	100% Polyester dyed woven fabric, GSM-115+/-10%	4500 Sq. meter

fabric. Style No.344907-359864-356924

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:10/21/84-ALC3/2014 Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD. Meet No/Date:21/84-ALC3/2014 28.08.2014 **Status: Deferred**

HQ File :01/84/050/00172/AM15/ RLA File :05/24/040/00180/AM15/ Lic.No/Date:0510389957 25.07.2014 Defr Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.:15/21/84-ALC3/2014 Party Name: RICHA GLOBAL EXPORTS P. LTD. Meet No/Date:21/84-ALC3/2014 28.08.2014 **Status: Case Added**

HQ File :01/84/050/00177/AM15/ RLA File :05/24/040/00190/AM15/ Lic.No/Date:0510389971 25.07.2014 Defr Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
43	1. Ladies Blouse made of 53% Polyester 47% Cotton yarn dyed knitted fabric, GSM-290+/-10% alongwith 100% Polyester dyed woven fabric, GSM-93+/-10%, Style No.358658-359047-359697	24,350 Nos.	53% Polyester 47% Cotton yarn dyed knitted fabric, GSM-290+/-10% 100% Polyester dyed woven fabric, GSM-93+/-10%	3847 Kgs. 30.194 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/21/84-ALC3/2014 Party Name: GAURAV INTERNATIONAL Meet No/Date:21/84-ALC3/2014 28.08.2014 **Status: Approved**

HQ File :01/84/050/00179/AM15/ RLA File :05/23/040/00172/AM15/ Lic.No/Date:0510389970 25.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed

below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Silk dyed woven fabric, GSM-60+/-10% and 100% Polyester dyed woven fabric, GSM-56+/-10%, Style No.B6453	500 Nos.	100% Silk dyed woven fabric, GSM-60+/-10% 100% Polyester dyed woven fabric, GSM-56+/-10%	1575 Sq. meter 1000 Sq. meter
2.	Ladies Skirt made of 77% Cotton 23% Silk yarn dyed woven fabric, GSM-48+/-10% and 100% Polyester dyed woven fabric, GSM-56+/-10%, Style No.B6451	90 Nos.	77% Cotton 23% Silk yarn dyed woven fabric, GSM-48+/-10% 100% Polyester dyed woven fabric, GSM-56+/-10%	540 Sq. meter 315 Sq. meter
3.	Ladies Top made of 77% Cotton 23% Silk yarn dyed woven fabric, GSM-48+/-10%, Style No.B6935	135 Nos.	77% Cotton 23% Silk yarn dyed woven fabric, GSM-48+/-10%	303 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 9/21/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00171/AM15/	RLA File :07/24/040/00156/AM15/	Lic.No/Date:0710106223 28.07.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

Case No.: 12/21/84-ALC3/2014	Party Name: P.S. DAIMA & SONS	Meet No/Date: 21/84-ALC3/2014 28.08.2014	Status: Approved
HQ File :01/84/050/00174/AM15/	RLA File :05/24/040/00194/AM15/	Lic.No/Date:0510389980 28.07.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/240/2014-TSW, dated 28.08.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Leather Bracelet with decorative fitting	23,500 Nos.	Decorative fitting metal clasp	Net content: 1%
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/21/84-ALC3/2014 Party Name: HIGH PERFORMANCE TEXTILES PVT.LTD. Meet No/Date:21/84-ALC3/2014 28.08.2014 **Status: Approved**

HQ File :01/84/050/00180/AM15/ RLA File :05/23/040/00147/AM15/ Lic.No/Date:0510390040 31.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Para Aramid yarn	1500 Kgs.	P-Aramid fibres 1.7 Dtex, 38mm	1560 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/21/84-ALC3/2014 Party Name: RICHIA GLOBAL EXPORTS P. LTD. Meet No/Date:21/84-ALC3/2014 28.08.2014 **Status: Approved**

HQ File :01/84/050/00178/AM15/ RLA File :05/24/040/00201/AM15/ Lic.No/Date:0510390058 01.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Polyester (Face), 94% Polyester 6% Spandex (back)dyed knitted quilted fabric, GSM-400+/-10% with 100% Polyester yarn filling alongwith Indian fabric of 100% Cotton terry knitted fabric, Style No. 357160-357164-357166	10,880 Nos.	100% Polyester (Face), 94% Polyester 6% Spandex (back)dyed knitted quilted fabric, GSM-400+/-10% with 100% Polyester yarn filling alongwith Indian fabric of 100% Cotton terry knitted fabric	4885 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

49	Case No.:13/21/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00175/AM15/	RLA File :05/24/040/00199/AM15/	Lic.No/Date:0510390118 05.08.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

50	Case No.:8/21/84-ALC3/2014	Party Name: LOYAL FLEXIBLE MILLS LTD	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00170/AM15/	RLA File :35/24/040/00011/AM15/	Lic.No/Date:3510044530 06.08.2014	Defer Date: 18.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

51	Case No.:19/21/84-ALC3/2014	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:21/84-ALC3/2014 28.08.2014	Status: Deferred
	HQ File :01/84/050/00181/AM15/	RLA File :56/24/040/00026/AM15/	Lic.No/Date:5610004377 14.08.2014	Defer Date: 25.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Indore. Accordingly, the Committee after deliberations decided to await the same and defer the case for re-listing on 25.09.2014.

MANUAL AGENDA CASE

(52)

Case No.277	M/s Gaurav International, Gurgaon
NC 21/AM-15, dt, 28.08.2014	File No.01/84/162/188/AM-14/DIS-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510387600 dated 28.05.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 92% Nylon 8% Spandex lace	2350 Nos.	92% Nylon 8% Spandex lace dyed net knitted	750 Kgs.

	dyed net knitted fabric. GSM-150+/-10%, Style No. WK34H21		fabric. GSM-150+/-10%	
2.	Ladies Dress made of 58% Nylon 37% Rayon 5% Spandex lace dyed net knitted fabric, GSM-160+/-10%, Style No. WK146H17	1420 Nos.	58% Nylon 37% Rayon 5% Spandex lace dyed net knitted fabric, GSM-160+/-10%	600 Kgs.
3.	Ladies Skirt made of 100% Polyester Embroidery lace yarn dyed knitted fabric, GSM-310+/-10%, Style No. CLODIA SKIRT	1520	100% Polyester Embroidery lace yarn dyed knitted fabric, GSM-310+/-10%	702 Kgs.
4.	Ladies Dress made of 100% Polyester Embroidery lace yarn dyed knitted fabric, GSM-310+/-10%, Style No. JAYLA DRESS	1440	100% Polyester Embroidery lace yarn dyed knitted fabric, GSM-310+/-10%	950 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(53)

Case No.278	M/s Fashion Accessories, Gurgaon
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/073/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510321304 dated 29.03.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

(54)

Case No.279	M/s Fashion Accessories, Gurgaon
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/090/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510345222 dated 08.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

(55)

Case No.280	M/s Modelama Exports Ltd., Gurgaon
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/086/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510268422 dated 19.07.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

(56)

Case No.281	M/s Chelsea Mills, New Delhi
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/066/AM-15/DFS-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510383092 dated 28.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

(57)

Case No.282	M/s Chelsea Mills, New Delhi
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/067/AM-15/DFS-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510389084 dated 25.06.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for re-listing on 18.09.2014.

